

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3749
ANSWERED ON:19.04.2005
INCLUSION OF TRIBES IN ST LIST
Karunakaran Shri P.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any representations from various Sections of Tribes to include them in the ST list;
- (b) if so, the details thereof; State-wise;
- (c) whether the Government has taken any decision thereon; and
- (d) if so, the present position thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) Yes, Sir.

(b) A statement indicating the current proposals received from various organizations/states is at Annexure.

(c)& (d) 142 modifications in the list of Scheduled Tribes of 20 states have already been carried out vide the 'The Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 2002' and the remaining proposals have been processed as per the modalities approved for deciding such claims.

STATEMENT REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3749 FOR 19-4-2005 ON INCLUSION OF TRIBES IN ST LIST BY SHRI P. KARUNAKARAN.

State-wise Number of Proposals

S. No. State/UT No. of proposals

1	Andhra Pradesh	95
2	Arunachal Pradesh	24
3	Assam	113
4	Andaman & Nicobar Islands	2
5	Bihar including Jharkhand	50
6	Chandigarh	17
7	Delhi	1
8	Dadra & Nagar Haveli	3
9	Daman & Diu	2
10	Goa	13
11	Gujarat	14
12	Haryana	4
13	Himachal Pradesh	14
14	Jammu & Kashmir	11
15	Karnataka	54
16	Kerala	59
17	Lakshadweep	1
18	Madhya Pradesh & Chattisgarh	37
19	Manipur	28
20	Meghalaya	17
21	Maharashtra	90
22	Mizoram	7
23	Nagaland	24
24	Orissa	88
25	Pondicherry	11
26	Punjab	13
27	Rajasthan	18
28	Sikkim	8
29	Tamil Nadu	70
30	Tripura	12
31	Uttar Pradesh & Uttaranchal	70
32	West Bengal	20

Total 990